

“Fair housing is not an option – it is the law.”

- Carl Harris

The Institute of Advanced Legal Studies (IALS) is a sister institute of the Indian Law Society established in 1991 and is a premiere legal research institute in India.

Apart from being a prominent research institution, IALS has been consistently and regularly conducting intensive short term diploma and certificate programs. The courses are designed and directed to promote legal awareness, to spread general knowledge of law.



Institute of Advanced Legal Studies (IALS) is organizing an Online symposium on Real Estate (Regulations and Development) Act, 2016.

The discussion will be led by a team of senior lawyers from the Pune Bar. They will share their knowledge, opinion and experience about the new law.

The symposium is open to all persons and especially recommended for persons from the Real Estate Sector.

Date: 12th December 2020.

Time: 4.00 p.m. to 7 p.m.

Platform: Google Meet



**ONLINE SYMPOSIUM
ON
REAL ESTATE
(REGULATIONS AND
DEVELOPMENT) ACT,
2016**



PANELISTS:

1. Mr. P. Narayan,
Advocate
2. Mr. S.V. Kanetkar,
Advocate
3. Mr. Sandeep Gujarathi,
Advocate
4. Mr. Abhijit Hartalkar,
Advocate
5. Ms. Leena Kaulgekar,
Advocate

KEY THEMES:

- Introduction
- Functions & Duties of Promoter
- Rights & Duties of Allottees
- Remedies & Authority under RERA
- Online complaint under RERA
- Consumer Forum *vis-a-vis* RERA Forum
- Offenses, penalties & adjudication

REGISTRATION:

Registration Fees:
INR 1000+ 18% GST = INR 1180/-

Organized by:

Ms. Sathya Narayan,
Director,
Institute of Advanced Legal Studies,
ILS Law College, Pune.

Symposium In-charge:

Ms. Pooja G. Kannurkar,
Research Associate, Institute of Advanced
Legal Studies, ILS Law College, Pune.

For any further clarification regarding
registration, contact:

Ms. Manjusha Gurjar
(020) 25676866

Email:

ials@ilslaw.in
poojakannurkar01@gmail.com